Ceasefire violation by Pakistan

†86. SHRIMATI CHHAYA VERMA: CH. SUKHRAM SINGH YADAV: SHRI VISHAMBHARP RASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of ceasefire violation by Pakistan in Jammu and Kashmir during the last three years;
- (b) the measures being taken to protect the local citizens from damages due to ceasefire violation and how their difficulties are being minimized; and
- (c) the details of loss of life and property and the number of security personnel killed due to ceasefire violation and terrorist activities during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The details of ceasefire violation by Pakistan in Jammu and Kashmir, during the last three years and the current year is as under:-

Year	No. of Ceasefire violations					
	Along the Line Control in the State of Jammu Kashmir under operational control of Army	Along the International Border in the State of Jammu Kashmir under operational control of BSF				
2013	199	148				
2014	153	430				
2015	152	253				
2016	159	210				
	(till 8th November)	(till 1st November)				

(b) In the event of persistent cross border firing, various measures are taken for the convenience of the people residing in the border districts. The affected families are shifted to safer places temporarily in Government and private accommodations where they are provided all basic amenities like health care, drinking water, power, temporary toilet, sanitation and security, till restoration of normalcy on the borders, after which they return to their homes. Security measures are augmented in border areas and anti-infiltration grid is strengthened. Police deployment is made for border villages during the night. Adequate security is provided to the abandoned villages for protection of property. Senior Police Officers camp round the clock in border areas.

[†] Original notice of the question was received in Hindi.

Close coordination among BSF, Army, Police and Civil Administration is maintained. Uninterrupted power supply is provided in Border villages during the night. BP bunkers and ambulances are kept in readiness at convenient locations for evacuation of persons in case of emergency.

(c) The details of loss of life and property and the number of Security Personnel killed due to ceasefire violations and terrorist activities in Jammu and Kashmir along borders with Pakistan, during the last three years, is as under:-

Casualties due to Ceasefire Violations

Year	Civilians	SF Personnel killed		No. of	Livestock	Livestock
	killed	Army	BSF	House/ structures	killed	injured
				damaged		
2013	0	10	2	3	1	8
2014	14	1	2	140	57	82
2015	16	6	4	101	57	88
2016	12 (till	6 (till	4 (till	111 (till	122 (till	185 (till
	10.11.2016)	8.11.206)	1.11.2016)	7.11.2016)	7.11.2016)	7.11.2016)

Casualties due to Terrorist activities

Year	2013	2014	2015	2016 (upto 06.11.2016)
No. of terrorist incidents	170	222	208	283
Civilians killed	15	35	22	13
SF Personnel killed	53	47	39	67

Guidelines for use of official language Hindi

- †87. SHRI RAM VICHAR NETAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has issued any guidelines for use of official language Hindi in all the Ministries, Banks, PSUs and Government offices;
- (b) if so, the details thereof and the guidelines issued during the last three years and the current year for promoting official language Hindi;
- (c) whether Government has conducted any assessment for promoting the official language Hindi particularly in South India and North-Eastern States and if so, the details thereof; and

[†] Original notice of the question was received in Hindi.